

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

44. C.P.(CAA)/63(MB)2022  
C.A.(CAA)/144(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **11.01.2023**.

NAME OF THE PARTIES: AJMERA REALTY AND INFRA INDIA LIMITED

SECTION: 230-232 of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**08.02.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
SH. KULDIP KUMAR KAREER,  
Member(Judicial)

/NT/